

1	2	3	4	5
MIG HIGH HOUSING				
(i) MIG I	30000 (25000)	As per graded scale	10½(9·5)	12(12)
(ii) MIG II	50000 (42000)	Do.	11½(10·5)	12(12)
(iii) HIG	125000 (100000)	Do. (Not exceeding Rs. 60000 in any case).	12½(11·5)	10(10)
(iv) Plotted Development:				
(a) MIG	20000 (12500)	As per graded scale	11½(9·5)	12(12)
(b) HIG	50000 (25000)	Do.	12½(11·5)	10(10)
<i>Other Schemes</i>				
Rental	125000	70(70)½	13½(12)	7(7)
Commercial	N.A.	100(100)	15(14)	8(8)
Building Materials Schemes	N.A.	100(100) (for public sector) 80(80) (for private sector)	13(10·75)	8(8)
Urban Development Schemes	N.A.	50(50)	10(8·5)½	12(12)
Private Builders	Rs. 30000 for not less than 50% units and rest not more than Rs. 50000.	50	15(14)	5(5)

Allotment of DDA Plots and Flats under MIG and Self-Financing Schemes Against Foreign Exchange

7453. SHRI B. RAJAGOPALA RAO: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether any preference is given for allotment of DDA Plots or DDA Flats under the MIG and Self Financing, to those who deposit the cost of the land

flat in Foreign Exchange; and also to those who have a Non-resident Account in India; and

(b) if so, what are the details of the Scheme?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) No, Sir.

(b) Does not arise.